

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T KRISHNA VALLI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/04/KOB/2023
SECTION	95(1) IBC
NAME OF PARTIES	DHANLAXMI BANK LTD V/S ABY P RAJ.
PETITIONERS ADVOCATE/ PROFESSIONAL	VINOD P V, REETHA D, ANCHALA C.
RESPONDENTS ADVOCATE/ PROFESSIONAL	V K PEER MOHAMED KHAN, GIRISH KUMAR V C, ASNA M B, M S KALESH.

Office
Notes

14 Sept 2023

O R D E R

IA(IBC)/362/KOB/2023 in CP(IBC)/04/KOB/2023

Learned counsel Mr. Vinod P V appears on behalf of the respondent. This is an IA bearing No. IA(IBC)/362/KOB/2023 filed by the Personal Guarantor seeking extension of time up to 30.11.2023 to complete the payment as per OTS proposal.

This is the last and final opportunity granted to adhere to the terms of the OTS proposal, failing which this bench shall be constrained to pass a consequential order. With the aforesaid observations, this IA IA(IBC)/362/KOB/2023 is **allowed and disposed of.**

IA(IBC)/134/KOB/2023 in CP(IBC)/04/KOB/2023

Learned counsel, Mr. Akhil Suresh appears on behalf of Resolution Professional. This is an IA bearing IA(IBC)/134/KOB/2023 filed the Resolution Professional to place on record the report filed under Section 99 of IBC, 2016. Report is discussed and taken on record.

(2)

With the aforesaid observations, IA(IBC)/134/KOB/2023 is **allowed and disposed of.**

CP(IBC)/04/KOB/2023

At the request of the parties, matter adjourned to **05/12/2023.**

SD /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

SD /-

**JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)**